

CENTRAL INFORMATION COMMISSION

Minutes of the meeting of the Commission held on 19.12.2006

PRESENT:

1. Shri Wajahat Habibullah, Chief Information Commissioner in the Chair.
2. Smt. Padma Balasubramanian, Information Commissioner
3. Dr. O. P. Kejariwal, Information Commissioner
4. Dr. M. M. Ansari, Information Commissioner
5. Shri A. N. Tiwari, Information Commissioner

1. Additional Secretary and Under Secretary of the Commission assisted the Commission.

2. Commission noted that there were instances where appellants and respondents started having a heated debate during the proceedings and some of the appellants tend to cast aspersions on the Presiding Commissioners. There had been cases where the Commissioners had been threatened with abusive language when the appellants were explained that their case attracted certain specific exemptions u/s 8(1) of the RTI Act, 2005, the appellants often behaved very rudely belittling the authority of the Commission. The Commission noted this require some corrective measures and complaints may be filed with police if the contingency arose.

3. The Commission discussed the proposal put up by the Secretary regarding the projected staff strength of the Commission and decided that it may be placed before the Administrative Committee of the Commission whose decision could be placed before the full Commission for its notice.

4. Commission desired that Annual Report of the Commission for the period 2005-06 may be finalized without any further delay and sent for Hindi translation and printing thereafter.

5. The Commission decided that issue of purchase of staff cars for Secretary and Addl. Secretary of the Commission may also be referred to the Administrative Committee.

6. Commission discussed the pendency of cases and decided to dispose old cases on priority and if required holding hearings on some Saturdays.